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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH - NEW DELHI

C.P. NO. 162/2010
O.A. 2123/2004

New Delhi this the 30th day of April, 2010

Hon'ble Shri L.K. Joshi, Vice Chairman (A)
Hon'ble Dr. K.B. Suresh, Member (J)

SHRI J.K. KAUSHIK
S/o Shri Ravi Dutt. Kaushik
Working as Clerk,
Under Diesel Loco Shed
Northern Railway, Shakurbasti
New Delhi

APPLICANT

(By Advocate: Shri M.S. Reen)

VERSUS

1. SHRI VIVEK SAHAI
General Manager
Northern Railway
Headquarters Office
Baroda House, New Delhi
2. SHRI ASHWANI LOHARIA
Divisional Railway Manager,
Northern Railway
State Entry Road, New Delhi

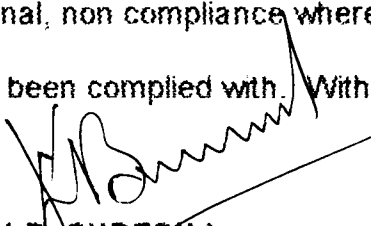
RESPONDENTS

(By Advocate: Shri Shailendra Tiwary)

ORDER (Oral)

Shri L.K. Joshi, VC (A)

The learned counsel for the applicant states that the directions of this Tribunal, non compliance whereof has been complained in this Contempt Petition have been complied with. With this the CP is closed. Notices are discharged.


DR. K.B. SURESH)
MEMBER(J)


(L. K. JOSHI)
VICE CHAIRMAN(A)

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